

the supplement were distributed to various libraries and Research institutions through the library of the Finance Ministry. This supplement contains an impression of India which does not show the precise boundaries of the country. The publishers who were asked to rectify the mistake have clarified that the purported diagram was not intended to be a map but rather an artistic impression of a stylised rendition of a geographical outline of India as a subcontinent. They have conveyed their apologies and assured us of their good faith.

In the meanwhile the customs authorities have been advised to examine these consignments and subscribe all the issues with the statement that the maps appearing in the issue are neither correct nor authentic.

Stock of wheat and rice in Government godowns

*154. SHRI M. S. GURUPADASWAMY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the present stock of rice and wheat in the Central Government godowns all over the country;

(b) what was the stock of these commodities at the end of December, 1985; and

(c) whether the present stock is sufficient to meet the requirements till the new harvest is added to these stocks?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) The stocks of rice and wheat in Central Pool with the Food Corporation of India as on 1st April, 1986, were estimated at 8.96 and 6.18 million tonnes respectively.

(b) As on 31st December, 1985, the stocks with the Food Corporation of India were estimated at 8.05 million tonnes of rice and 8.75 million tonnes of wheat.

(c) Yes, Sir.

Singareni Colliery Mine Accident

@195. SHRI SHANKAR SINGH

VAGHELA:

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that eight miners were killed and many others injured due to leakage of carbon monoxide gas on the 28th March, 1986 in Singareni colliery near Hyderabad, Andhra Pradesh;

(b) if so, what are the details in this regard;

(c) whether any inquiry has since been conducted into the incident; and

(d) if so, what is the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) to (d) An accident occurred at 8-20 P.M. on the 27th March, 1986, during 11nd Shift in Go-davari Khani No. 9 Incline of the Singareni Collieries Company Limited, located at Ramgundam, Karim Nagar District, in the State of Andhra Pradesh, in which 7 persons were killed and 13 persons were affected by the noxious gases.

A preliminary enquiry into the accident has been made which has revealed that the accident occurred due to influx of noxious gases into the working panel No. 7 of 4 Seam through fire seals of panel No. 8 from the same seam.

सुपर बाजार, दिल्ली के मामले

*196. श्री हुसमदेव नारायण यादव: क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पिछले तीन वर्षों में दिल्ली के सुपर बाजार में लाखों रुपये

Previously Starred Question 95 transferred from the 28th April, 1986.

का माल बर्बाद हो गया और चोरी चला गया; यदि हां, तो उसका ब्यौरा क्या है ;

(ख) क्या यह भी सच है कि इसी अवधि के दौरान उधार दिए गये माल की अभी तक वसूली नहीं की गई है ; और

(ग) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

वाणिज्य तथा खाद्य और नागरिक पूर्ति मंत्री (श्री पी. शिव शंकर) : (क) जी नहीं ।

(ख) से (ग) एक विवरण सभा-पटल पर रखा जाता है ।

विवरण

(ख) और (ग) सुपर बाजार केवल सरकारी विभागों, सार्वजनिक क्षेत्र के प्रतिष्ठानों तथा स्थानीय निकायों आदि को ऋण की सुविधा देता है । यह ऋण 30 दिन तक की अवधि के लिए दिया जाता है । गत तीन सहकारी वर्षों, 1983-84, 1984-85 तथा 1985-86 (मार्च, 1986 तक नौ महीने) के लिए दिया जाता है । गत तीन सहकारी वस्तुएं ऋण पर बेची गईं तथा उसी अवधि के दौरान ऋण पर दी गईं बिक्री के प्रति 27.99 करोड़ रुपये की वसूली की गई । 1.4.1986 बकाया राशि 2.90 करोड़ रुपये थी, जिसमें मार्च, 1986 के दौरान ऋण पर की गई 1.76 करोड़ रुपये की बिक्री की बकाया राशि भी शामिल है ।

Payment of D.A. to the Central Government employees

*197. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of FINANCE be pleased to state:

(a) what is the number of D.A. instalments which have become due as on date for payments to the Central Government employees; and

(b) by when these are likely to be paid to them?

THE MTNISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI TAN-ARDHAN POOJARI). (a) and (b) Con-

sequent upon the average price index crossing 616 point at the end of March, 1986, one more instalment of Dearness Allowance has become due for consideration with effect from 1-4-1986.

Payment of each instalment of Dearness Allowance to Central Government employees cost the exchequer approximately Rs. 70 crores per annum. Therefore, question of payment of each instalment has to be considered carefully with regard to their impact on the economic situation and the Budget. The question of sanction for payment of the D.A. instalment due from 1-4-1986 would receive the attention of the Government. It is, however, not possible to indicate any time limit for taking a decision in this regard.

Extension in service granted to Chairman, IrunYn Bank

*198. DR. SHYAM SUNDAR MOHA-PATRA: Will the Minister of FINANCE be pleased to state:

(n) whether an extension of service for two years has been granted recently to Shri Nair. Chairman of Indian Bank with Headquarter at Madras after the expiry of h's service period;

(b) if so, how many such extensions have been given to other Chairman of Banks recently; and

(c) what are the reasons for granting such extensions?

THE MTNISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI TAN-ARDHAN POOJARI): (a) to (c) In the case of Chnirm.nn and Managinc Directors of the National'scd Bmks who have a specified term of office the question of extension in the normal sense of the term does not arise.

The Nationalised Banks (Management and Miscellaneous Provisions> Schemes 1970 and 1980 orovide that a Whole-time Director including the Managing Director, shal¹ hold office for such term not exceeding five years and shall be eligible for reappointment.